

National Company Law Appellate Tribunal, New Delhi

Company Appeal (AT) No. 58 of 2020

IN THE MATTER OF:

Vijay Kumar Goyal & Ors.

...Appellants

Vs.

Krishna Metal Industries Ltd. & Ors.

...Respondents

Present:

For Appellants: Mr. Ravi Raghunath, Mr. Subhang P. Nair, Mr. Satish Parasaran and Mr. Vishal Goyal, Advocates.

**For Respondents: Mr. D. Abhinav Rao, Mr. Gaurav Mitra, Ms. Shriya Raychaudhuri, Ms. Monalisa Kosarai, Advocates for R-1.
Ms. Monalisa Kosarai and Mr. S. Chidambaram, Advocates for R-2.**

ORDER

(Through Virtual Mode)

17.02.2021: On 02.02.2021, Learned Counsel for the Respondent No. 2 prays to file Reply Affidavit.

Today, when the case was called out, Learned Counsel for the Respondent No. 2 submitted that he had filed his Reply Affidavit through e-mail. Counsel for Respondent No. 2 is directed to file hard copy of his Reply Affidavit within one week.

In the meanwhile, interim order dated 08.01.2021, shall continue till the next date of hearing and status quo shall be maintained in respect of 'Rights Issue' till the next date.

List the Appeal under the heading 'For Hearing' **09th March, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)

sr/nn